

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.162 of 2014 and 163 of 2014

Dated: 26th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Appeal No.162 of 2014

Niko Resources Ltd. Appellant (s)
Versus
Gujarat State Petronet Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sandeep Sinshi,
Mr. Shamik Bhatt,
Mr. Abhas Singh
Mr. Udit Seth,
Ms. Divya Roy

Counsel for the Respondent(s) : Mr. Aspi Kapadia
Ms. Sumati Yadava
Ms. Meghana Chandra for GSPL
Ms. Sonali Malhotra for PNGRB

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Mr. Shamik Bhatt,
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Counsel for the Respondent(s) : Mr. Aspi Kapadia
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Ms. Meghana Chandra fro GSPL
Ms. Sonali Malhotra for PNGRB

ORDER

With regard to Maintainability of Appeal, post the matter on **18.09.2014 at 2.30 p.m.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/vg